

DIVISION BENCH
COURT - I

O-226

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/371(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH APRIL 2024

| | |
|------------------|------------------------------------------------------------------------------------|
| IN THE MATTER OF | THE REGISTRAR OF COMPANIES WEST BENGAL VS PRIMELINK COMMERCE PRIVATE LIMITED |
| UNDER SECTION | SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY |

Appearance(via video conference/physically)

Mr. Avishek Guha, Adv.] For the Respondents
Ms. Arunika Dutta, Adv.
Mr. Kaustav De Sarkar, Adv.

ORDER

1. No one appears on behalf of the RoC, West Bengal.
2. Ld. Counsel for the Respondent present.
3. Post this matter on **25.06.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**